

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3300/2016

STATE OF U.P.

Petitioner(s)

VERSUS

BHAGWAN DAS

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 11/04/2017 This petition was called on for hearing today.

For Petitioner(s) Ms.Pallavi Pratap,Adv.
Mr.Rajiv Yadav,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner is directed to take fresh steps
in respect of the sole respondent within two weeks.

List the matter on 12.07.2017.

(M V RAMESH)
Registrar

SB